

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.166 OF 2001@@
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Dhananjay Shanker Shetty Appellant(s)

VERSUS

State of Maharashtra Respondent(s)

(With office report)

DATE : 23-7-2002: This matter was called on for hearing today.@@
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CORAM:

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Appellant(s): Mr. T.R. Kakar, Adv.

For Respondent(s): Mr. Ravi Adsure, Adv.
Mr. S.S. Shinde, Adv. for
Mr. V.N. Raghupathy, Adv.

UPON hearing counsel the Court made the following

O R D E R

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Mr. T.R.Kakkar, learned counsel appearing for the appellant stated his arguments at 11.50 a.m. and concluded at 12.35 p.m. Thereafter Mr. S.S. Shinde, learned counsel for the respondent started his arguments and concluded at 12.55 p.m.

Hearing stands concluded. Judgment reserved.

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(R.K. Dhawan)
Court Master

(Shelly Sengupta)
Court Master